

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): Sir, on behalf of Shri Priyaranjan Dasmunsi, I lay on the Table:

- I. (i) A copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification G.S.R. 284 dated the 22nd December, 2007, publishing the Prasar Bharati (Broadcasting Corporation of India) Investment of Moneys Rules, 2007, under section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990. [Placed in Library. *See No. L.T. 8179/08*]
- (ii) A copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification S.O. 281 (E), dated the 8th February, 2008, publishing certain events as sporting events of national importance, under section 8 of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Act, 2007. [Placed in Library. *See No. L.T. 8180/08*]

II. A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Indian Institute of Mass Communication, New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See No. L.T. 8178/08*]

I. Notification of Ministry of Labour and Employment.

II. Statement on ILO Convention No. 174 and Recommendation No. 181.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Labour and Employment, (Directorate General of Employment and Training) Notification G.S.R. 696 (E) dated the 7th November, 2007, publishing the Apprenticeship (Seventh Amendment) Rules, 2007, under sub-section (3) of section 37 of the Apprentices Act, 1961. [Placed in Library. *See No. L.T. 8312/08*]
- II. A Statement (in English and Hindi) on ILO Convention No. 174 and Recommendation No. 181 concerning Prevention of Major Industrial Accidents adopted at the 80th Session of the International Labour Conference held in Geneva in 1993. [Placed in Library. *See No. L.T. 8119/08*]

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): Sir, I lay on the Table a copy (in English and Hindi) of the Ministry of Home Affairs (Department of Official Language) Notification G.S.R. 162 dated the 11th August, 2007, publishing the Official Languages (Use for Official Purposes of the Union) Amendment Rules, 2007 under section 8(2) of the Official Languages Act, 1963, together with delay statement. [Placed in Library. *See No. L.T. 8181/08*]

Accounts (2006-07) of the National Human Rights Commission and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—